

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE MODIFICATION DUTY ROSTER FOR
THE MONTH OF FEBRUARY, 2023

MODIFICATION

In view of the request received from the Court of Ms. Komal Garg, Ld. MM (Mahila Court-03), PHC, ND and in partial modification of Duty Roster for the month of February, 2023, It is directed that Ms. Komal Garg, Ld. MM (Mahila Court), PHC, ND shall work as Duty MM on 04.02.2023 in place of Ms. Manu Shree, Ld. MM-03, PHC, ND and Ms. Manu Shree, Ld. MM-03 PHC, ND shall work as Duty MM on 12.02.2023 in place of Ms. Komal Garg, Ld. MM (Mahila Court) PHC, ND.

Rest of the conditions shall remain unchanged.

(Snigdha Sarvaria)
Chief Metropolitan Magistrate
Patiala House Courts, New Delhi.

No. 420-435 /2023/ICMM/PHC/New Delhi. Dated 02.02.2023

Copy forwarded for information and necessary action :-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
(Through Ld. District & Sessions Judge, Patiala House Court, New Delhi).
2. The Ld. District & Sessions Judge, Patiala House Court, New Delhi.
3. All the other Ld. District & Sessions Judges, Center (HQ), West / THC, North, North-West/Rohini, Shahdra, East, North-East / KKD, South-West / Dwarka, South, South-East / Saket, Delhi / New Delhi.
4. All the Ld. Chief Metropolitan Magistrates, Center, West / THC, North, North-West / Rohini, Shahdra, East, North-East / KKD, South-West / Dwarka, South, South-East / Saket, Delhi / New Delhi.
5. All the Ld. ACMMs, Patiala House Courts, New Delhi District.
6. The Concerned M.M.s, Patiala House Courts, New Delhi.
7. The Chief Prosecutor, New Delhi-District.
8. The D.C.P. New Delhi District / South District / South-West District.
9. The Incharge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
- 10: The Incharge, Computer Room, Patiala House Courts, New Delhi.
11. The Controlling Officer, Pool-Car, New Delhi.
12. The Care Taker, New Delhi District with the direction to affix the copies of the same at all the notice boards at Patiala House Courts Complex.
13. The incharge, Lock-up, New Delhi.
14. The incharge Cash Branch, New Delhi- District, Patiala House Courts.
15. The Secretary, N.D.S.A.

(Snigdha Sarvaria)
Chief Metropolitan Magistrate
Patiala House Courts, New Delhi.

